

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT  
AND PUBLIC ASSET MANAGEMENT

LOK SABHA  
UNSTARRED QUESTION NO. 3063  
TO BE ANSWERED ON 5<sup>th</sup> January, 2018  
PUAUSHA 15, 1939 (SAKA)

**Air India Disinvestment Progress**

**3063: SHRI RAJAN VICHARE**

Will the Minister of FINANCE be pleased to state:

- a. whether the Government has asked NITI Aayog to devise a road map for the Air India having a estimated liability of over Rs. 52,000 crores which may include recommendation for a strategic sale and if so, the details thereof;
- b. whether NITI Aayog working on it on war footing and has submitted its recommendations to the Government and if so, the details thereof; and
- c. if not, whether any time frame has been set for it and if so, the details thereof ?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(Shri PON. RADHAKRISHNAN)

(a) & (b) No Sir. However, NITI Aayog has recommended disinvestment of Air India and five of its subsidiaries on 12<sup>th</sup> May, 2017. The recommendations of NITI Aayog were placed before the Core Group of Secretaries on disinvestment for consideration and making recommendation for a decision of Cabinet Committee on Economic Affairs (CCEA).

(c) The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries and constitution of Air India Specific Alternative Mechanism (AISAM) to guide the process of strategic disinvestment from time to time, and decide on issues.

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